

SECURITIES AND EXCHANGE BOARD OF INDIA SOUTHERN REGIONAL OFFICE

Completion of Recovery Certificate No 7855 of 2024 dated June 26, 2024 issued against S. Sudheer (PAN: ABEPS2937F) in the matter of Acropetal Technologies Ltd.

Recovery Certificate No. 7855 of 2024 dated June 26, 2024 was drawn against S. Sudheer (PAN: ABEPS2937F) for a sum of Rs. 2,57,000/- (Rupees Two Lakh Fifty-Seven Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the Adjudicating Officer vide Order No. Order/VV/NK/2021-22/15778-15795 dated March 31, 2022 in the matter of Acropetal Technologies Ltd.

In view of the payment of the amount Rs.2,67,520/- (Rupees Two Lakhs Sixty-Seven Thousand Five Hundred and Twenty only) due under the Recovery Certificate, the said Recovery Certificate No. 7855 of 2024 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: October 07, 2025

Place: Chennai

Recovery Officer

@Said



मोहम्मद साजिद MOHD SAJID वसूली अधिकारी एवं उप महाप्रबंधक Recovery Officer & Dy. General Manager भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई Securities and Exchange Board of India, Chennai